

(b) whether the financial assistance has been provided as per the targets fixed;

(c) if not, by when the remaining amount is likely to be provided;

(d) whether the State Governments have utilised the assistance; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) A Statement is attached.

(b) Assistance is provided as per approved pattern subject to the availability of Budgetary outlay.

(c) The admissible balance as reflected in the audited expenditure statements are given to the States as arrears, subject to availability of Budgetary outlay.

(d) The arrears are released on the basis of expenditure as reflected in the audited Statements of expenditure.

(e) The question does not arise.

Statement

Grants in Aid (Cash and Kind) to the States

(Rs. in lakhs)

	1993-94	1994-95	1995-96	
1	2	3	4	5
1.	Andhra Pradesh	10686.06	11062.37	8752.96
2.	Arunachal Pradesh	64.56	178.93	250.54
3.	Assam	2485.74	3488.38	3075.38
4.	Bihar	9799.08	10949.98	10003.46
5.	Goa	136.61	166.67	169.22
6.	Gujarat	9853.06	7525.79	5536.01
7.	Haryana	3651.68	2541.03	2213.55
8.	Himachal Pradesh	2230.76	2174.74	1195.68
9.	J & K	2274.10	3027.19	1299.42
10.	Karnataka	5768.42	9307.80	7557.81
11.	Kerala	5068.42	6517.04	3335.75
12.	Madhya Pradesh	9779.89	10385.16	10126.12
13.	Maharashtra	11665.52	9994.27	11171.61
14.	Manipur	622.45	557.96	517.73
15.	Meghalaya	295.54	343.77	355.56
16.	Mizoram	182.92	194.08	241.89

1	2	3	4	5
17.	Nagaland	463.75	400.67	285.24
18.	Orissa	4493.17	6312.40	5365.77
19.	Punjab	3608.47	3760.93	2989.72
20.	Rajasthan	7697.29	10991.90	9110.23
21.	Sikkim	251.29	222.05	271.85
22.	Tamil Nadu	7891.70	9728.14	7882.94
23.	Tripura	825.98	772.36	444.01
24.	Uttar Pradesh	24324.37	23783.52	19953.46
25.	West Bengal	6803.81	6447.51	8189.78
		130924.64	140834.64	120295.69
1.	Pondicherry	47.57	92.88	139.32
		0.00	0.00	0.00
2.	Delhi	1162.07	1592.11	1972.55
		0.00	0.00	0.00
3.	A&N Island	77.90	83.88	100.12
		0.00	0.00	0.00
4.	D&N Haveli	24.66	38.72	32.80
		0.00	0.00	0.00
5.	Chandigarh	141.42	162.86	150.56
		0.00	0.00	0.00
6.	Lakshdweep	12.00	14.28	17.68
		0.00	0.00	0.00
7.	Daman & Diu	37.93	25.23	34.36
		0.00	0.00	0.00
	Total	1503.55	2009.96	2447.39

Test Fire of Trishul

202. SHRI MADHAVRAO SCINDIA :
SHRI V. PRADEEP DEV :

Will the Minister of DEFENCE be pleased to state :

(a) whether "Trishul", the Surface to Air Missile was successfully test-fired on 29 December, 1996;

(b) if so, the main features of the missile and how far it was successful; and

(c) by when the Trishul missiles are likely to be deployed with the armed forces ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Trishul missile was flight tested on 28 Dec. 96.

(b) Trishul is short range quick reaction surface-to-air missile. During the developmental flight test of the missile on 28 Dec. 96 after successful take off some deviations were observed. However, the main objective of evaluating the command guidance during initial flight was gone through

successfully as per mission requirements. A series of flight trials will be commencing.

(c) Trishul missile will enter the user's trial phase during the second half of 1997 after which it will enter the production & induction phase.

[Translation]

Portrait of Netaji Subhāsh Chandra Bose

203. LT. GENERAL SHRI PRAKASH MANI TRIPATHI: Will the Minister of DEFENCE be pleased to state :

(a) whether on the occasion of 50th death anniversary of Netaji Subhash Chandra Bose, his Ministry propose to issue instruction to all offices under his department to put up a portrait of Netaji in order to boost the morale of our soldiers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) No, Sir.

(c) According to the existing instructions, apart from certain categories of Senior Commanders, the photographs of only the following personalities are displayed in the premises of various units of the Armed Forces :

(a) Mahatma Gandhi

(b) The President

(c) The Prime Minister

(d) Raksha Mantri.

[English]

Ex-servicemen Status to Personnel of BRO

204. SHRI BADAL CHOUDHURY :
SHRI UDDHAB BARMAN :
SHRI BAJU BAN RIYAN :

Will the Minister of DEFENCE be pleased to state :

(a) whether the Government propose to provide greater benefits to the personnel of Border Road Organisation;

(b) if so, the details thereof;

(c) whether the Government also propose to give ex-servicemen status to the retired personnel of BRO; and

(d) if so, by when, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Government is considering possible improvements in Service conditions of all its employees.

(c) and (d) The proposal is being examined in the Ministry of Defence.

Rengali Irrigation Project in Orissa

205. SHRI K.P. SINGH DEO : Will the Minister of WATER RESOURCES be pleased to state :

(a) the date of completion of the headworks and the Right Canal of the ongoing Rengali irrigation project in Orissa;

(b) whether these works have in any respect helped the water starved areas in Dhenkanal or any other district in that State;

(c) if not, the reasons therefor;

(d) the steps taken to expedite the Right Canal of Rengali irrigation project; and

(e) the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) The head works of Rengali Irrigation project in Orissa have been completed in 1995-96. The Right main canal which is also called Dhenkanal main canal is scheduled to be completed in 2000-2001. On completion, the following districts of Orissa would be benefited :

1. Dhenkanal

2. Cuttack

3. Keonjhar

4. Baksore

(d) and (e) An amount of Rs. 15.00 crores has been approved as Central Loan Assistance to the Rengali project right main canal under Accelerated Irrigation Benefits Programme and an amount of Rs. 7.50 crores has been released to the State Government as first instalment in November, 1996.

[Translation]

Swarn Rekha Multipurpose Project

206. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that many villages submerge as the Swarn Rekha Multipurpose project has not been completed so far;

(b) if so, the number of villages affected and the total damage caused thereby during the year 1994-96; and

(c) the relief measures taken by the Centre to help the affected people of the villages ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) Subernarekha